

HARYANA VIDHAN SABHA

ADDENDUM

TO THE

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 3RD SEPTEMBER, 2008 AT 11.00 A.M.

(i) In item No. V. i.e. "Legislative Business", after Sr.No. 7 add the following :-

8. The Haryana Tax on Entry of Goods into Local Areas (Amendment) Bill, 2008. A MINISTER to introduce the Haryana Tax on Entry of Goods into Local Areas (Amendment) Bill;
- to move that the Haryana Tax on Entry of Goods into Local Areas (Amendment) Bill be taken into consideration at once ;
- Also to move that the Bill be passed.

(ii) After item No. V. i.e. "Legislative Business", add the following:-

VI. PRESENTATION OF SPECIAL REPORT OF THE COMMITTEE OF PRIVILEGES.

THE CHAIRPERSON
COMMITTEE OF
PRIVILEGES :

to present special Report of the Committee of Privileges in the matter of contempt of the Committee arising out of disorderly and disrespectful conduct of Shri Om Prakash Chautala, MLA while appearing before the Committee for tendering the evidence in the meeting of the Committee held on 2-7-2008 in respect of notice of breach of privilege given by Shri Randeep Singh Surjewala, Parliamentary Affairs Minister;

to move that special report of the Committee of Privileges in the matter of contempt of the Committee arising out of disorderly and disrespectful conduct of Shri Om Prakash Chautala, MLA while appearing before the Committee for tendering the evidence in the meeting of the Committee held on 2-7-2008 in respect of notice of breach of privilege given by Shri Randeep Singh Surjewala, Parliamentary Affairs Minister, be taken into consideration;

ALSO

to move that this House having considered the Report of the Committee of Privileges agrees with the recommendations contained therein.

**CHANDIGARH:
THE 2ND SEPTEMBER, 2008**

**SUMIT KUMAR
SECRETARY.**